

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:731
ANSWERED ON:22.11.2002
WAKF BOARD
HANNAN MOLLAH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Central Wakf Council give assistance to various State Wakf Boards or Institutions for setting up educational or technical training centres;
- (b) if so, the funds allotted during the last three years, State-wise;
- (c) whether the Government have allotted fund for the purpose during the current financial year to Central Wakf Council;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government to provide funds to the Central Wakf Council during 2002-2003?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

(a) and (b) The Central Wakf Council does not provide any grant to the Wakf Boards for setting up educational institutions. However, it provides funds directly to institutions for setting up of technical and educational training centers and other educational programmes as per the details given in annexure-I and II.

(c), (d) and (e) The Government does not give any grant to the Central Wakf Council for its educational programme. The Central Government, however, provides funds to the Central Wakf Council for Development of Urban Wakf Prosperities and has allocated an amount of Rs. 176 lakhs to Central Wakf Council for the year 2002-2003.

Annexure-I

Amount released for other educational programmes such as scholarship etc. by the Central Wakf Council

(Rs. in lakhs)

S. No. Name of the States Amount released Remarks

99-2000 2000-01 2001-2002

- | | | | | | |
|----|----------------|-------|-------|-------|-----------------------------------|
| 1. | Andhra Pradesh | 4.39 | 3.52 | 1.50 | |
| 2. | A & N Island | 0.10 | 0.10 | - | |
| 3. | Assam | 2.80 | 2.68 | 2.63 | |
| 4. | Bihar | 25.29 | 46.30 | 37.18 | This includes grant to three ITIs |
| 5. | Delhi | 9.02 | 7.44 | 5.31 | |
| 6. | Haryana/Punjab | 2.04 | 2.80 | 0.56 | |
| 7. | Jharkhand | - | - | 1.67 | |
| 8. | J & K | 1.60 | 2.80 | 2.48 | |

9.	Goa	0.18	0.25	-
10.	Karnataka	5.80	5.75	2.80
11.	Kerala	1.34	0.78	3.00
12.	Manipur	1.98	0.63	0.03
13.	Maharashtra	7.88	2.74	1.86
14.	Madhya Pradesh	5.59	2.29	2.04
15.	Meghalaya	0.10	0.05	-
16.	Pondicharry	0.26	0.43	0.60
17.	Lakshadweep	-	0.60	-
18.	Gujarat	0.06	0.42	4.41
19.	Orissa	0.21	0.60	20.12 This includes grant to one ITIs
20.	Rajasthan	0.32	0.22	0.36
21.	Tripura	1.50	0.55	-
22.	Tamil Nadu	1.76	0.72	1.62
23.	Uttar Pradesh	27.16	34.75	63.64 This includes grant to five ITIs
24.	West Bengal	4.91	2.76	4.31

Annexure-II

Grant for the purpose of setting up it is, Vocational Training Centres and Libraries

(Rs. in lakhs)

S. No. Name of the States Amount released Remarks

99-2000 2000-01 2001-2002

1.	Andhra Pradesh	3.25	2.99	0.15
2.	Assam	1.20	0.10	0.20
3.	Bihar	6.15	32.60	28.96 This includes grant to three ITIs
4.	Delhi	2.85	1.10	-
5.	Haryana/Punjab	1.30	-	-
6.	Jharkhand	-	-	0.29
7	J & K	0.10	1.30	0.50
8.	Goa	0.18	0.25	-
9.	Karnataka	5.30	4.41	2.20
10.	Kerala	-	0.30	-
11.	Manipur	1.50	-	-
12.	Maharashtra	4.40	0.10	-
13.	Madhya Pradesh	1.60	0.25	-
14.	Meghalaya	-	0.30	-
15.	Lakshadweep	-	0.10	-
16.	Gujarat	-	0.30	-
17.	Orissa	-	2.25	20.00 This includes grant to one ITIs
18.	Rajasthan	0.20	0.05	-
19.	Punjab	-	-	0.20
20.	Tripura	1.50	0.05	-
21.	Tamil Nadu	1.10	-	-
22.	Uttar Pradesh	10.54	18.70	51.40 This includes grant to five ITIs
23.	West Bengal	2.52	0.55	0.35